

National Company Law Tribunal

Allahabad Bench

CP NO. 93(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Bignor Engg. Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of Companies Act, 1956

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Respondents Pelti	Nalini f
2.	MS. NALINI SAROU RASTOGI	ADV		

CP No. 93/(ND)/2015

Parties are represented by their respective counsels.

The matter to be listed for hearing on 20th February, 2018.

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)

Sd
H.P. Chaturvedi,
Member(Judicial)